

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR 'Green Shield Enterprises Private Limited' OPERATING IN TRADING OF TEXTILES IN MAHARASHTRA

(Under sub-regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN / LLP No.	Green Shield Enterprises Private Limited PAN: AAECG8284B CIN: U74900MH2008PTC184619
2.	Address of the registered office (as per MCA records)	Room No. 5, Hetal Apartment, N.S. Road, Mulund West, Mumbai, Maharashtra, India - 400080
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	As per the information available there are no Fixed Assets of the Corporate Debtor.
5.	Installed capacity of main products / services	NA
6.	Quantity and value of main products / services sold in last financial year	Nil
7.	Number of employees / workmen	Nil as per the information available.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The details as available can be sought by sending an email on cirp.gsepl@gmail.com and / or Virtual Data Room in accordance with the provisions of the Code and Regulations made thereunder.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The detailed invitation for expression of interest which shall include the eligibility for resolution applicants under Sec 25(2)(h) of the Code can be sought by sending an email on cirp.gsepl@gmail.com
10.	Last date for receipt of expression of interest	September 19, 2025
11.	Date of issue of provisional list of prospective resolution applicants	September 20, 2025
12.	Last date for submission of objections to provisional list	September 25, 2025
13.	Date of issue of final list of prospective resolution applicants	September 27, 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants.	September 20, 2025
15.	Last date for submission of resolution plans	October 20, 2025
16.	Process email id to submit EOI	cirp.gsepl@gmail.com

17.	Details of the corporate debtor's registration status as MSME.	Registered as Micro Enterprise having UDYAM Registration Number: MH19A0084333
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Important Note: This Form G and the timelines/terms mentioned herein are subject to approval of extension of time of Corporate Insolvency Resolution Process period of the Corporate Debtor by the Hon'ble NCLT.




Sd/-

Nitin Om Kothari

Resolution Professional of Green Shield Enterprises Private Limited

Registration Number: IBBI/IPA-001/IP-02310/2020-2021/13477

AFA Valid Till: June 30, 2026

Address & email id registered with IBBI:

5A-301, Alica Nagar, Lokhandwala Township, Kandivali (east), Mumbai -400101

Email Address- cakotharico@gmail.com

Process specific email id for correspondence: cirp.gsepl@gmail.com

Date: September 04, 2025

Place: Mumbai